

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

COMPETITION APP.(AT) No. 22 of 2018

IN THE MATTER OF :

Eveready Industries India Ltd.Appellant
(Eveready)

Vs.

Competition Commission of India & Ors. ...Respondents

Present :

Appellant: Mr. Sagardeep Rathi Advocate, Mr. Aman Singh Baroka
Advocate

Respondents: Ms.Shruthi Rao Advocate for R-3

COMPETITION APP.(AT) No. 28 of 2018

Shri Indranil Roy ChowdhuryAppellant

Vs.

Competition Commission of India & Ors. ...Respondents

Present :

Appellant: Mr. Sagardeep Rathi Advocate, Mr. Aman Singh Baroka
Advocate

Respondents: Ms.Shruthi Rao Advocate for R-3

COMPETITION APP.(AT) No. 29 of 2018

Shri Partha BiswasAppellant

Vs.

Competition Commission Of India &Ors. ...Respondents

Present:

Appellant: Mr. Sagardeep Rathi Advocate, Mr. Aman Singh Baroka
Advocate

Respondents: Ms.Shruthi Rao Advocate for R-3

COMPETITION APP.(AT) No. 30 of 2018

Shri Kunal GuptaAppellant

Vs.

Competition Commission of India & Ors. ...Respondents

Present:

Appellant: Mr. Sagardeep Rathi Advocate, Mr. Aman Singh Baroka
Advocate

Respondents: Ms.Shruthi Rao Advocate for R-3

COMPETITION APP.(AT) No. 31 of 2018

Shri Amritanshu KhaitanAppellant

Vs.

Competition Commission of India & Ors. ...Respondents

Present:

Appellant: Mr. Sagardeep Rathi Advocate, Mr. Aman Singh Baroka
Advocate

Respondents: Ms.Shruthi Rao Advocate for R-3

COMPETITION APP.(AT) No. 32 of 2018

Shri Suvamoy Saha

....Appellant

Vs.

Competition Commission of India & Ors.

...Respondents

Present:

Appellant: Mr. Sagardeep Rathi Advocate, Mr. Aman Singh Baroka
Advocate

Respondent: Ms.Shruthi Rao Advocate for R-3

COMPETITION APP.(AT) No. 33 of 2018

Shri Anil Bajaj

....Appellant

Vs.

Competition Commission of India & Ors.

....Respondents

Present:

Appellant: Mr. Sagardeep Rathi Advocate, Mr. Aman Singh Baroka
Advocate

Respondent: Ms.Shruthi Rao Advocate for R-3

COMPETITION APP.(AT) No. 34 of 2018

Indo National Ltd.Appellant

Vs.

Competition Commission of India & Ors. ...Respondents

Present:

Appellant: Mr. Sourabh Rath Advocate

Respondents: Ms.Shruthi Rao Advocate for R-3

COMPETITION APP.(AT) No. 37 of 2018

Hemant GuptaAppellant

Vs.

Competition Commission of India ...Respondent

Present:

Appellant: Mr. Sagardeep Rathi Advocate, Mr. Aman Singh Baroka
Advocate

Respondents: Ms.Shruthi Rao Advocate for R-3

COMPETITION APP.(AT) No. 38 of 2018

P. Dwaraknath ReddyAppellant

Vs.

Competition Commission of India ...Respondents

Present:

Appellant: Mr. Sagardeep Rathi Advocate, Mr. Aman Singh Baroka
Advocate

Respondent: Ms.Shruthi Rao Advocate for R-3

COMPETITION APP.(AT) No. 39 of 2018

R.P. Khaitan & Ors.

....Appellants

Vs.

Competition Commission of India

...Respondents

Present:

Appellant: Mr. Sagardeep Rathi Advocate, Mr. Aman Singh Baroka
Advocate

Respondent: Ms.Shruthi Rao Advocate for R-3

ORDER

06.02.2020 Let the case be listed on **04.03.2020** before the appropriate
Bench.

(Justice S.J.Mukhopadhaya)
Chairperson

(Justice Bansi Lal Bhat)
Member (Judicial)

//sr/gc//